

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 09/8/2011

OFFICE ORDER

The Hon'ble President is pleased to make the transfer and posting orders in respect of following Vice-President/ Members of this Tribunal in administrative exigencies and in public interest w.e.f. 09.08.2011.

Sl.No.	Name & Designation	From	To
1	Shri S.S. Kang, Vice-President	CESTAT Kolkata	CESTAT Mumbai
2	Mrs. Archana Wadhwa, Member (Judicial)	CESTAT Ahmedabad	CESTAT New Delhi
3	Shri P.G. Chacko, Member (Judicial)	CESTAT Mumbai	CESTAT Bangalore
4	Shri M.V. Ravindran, Member (Judicial)	CESTAT Bangalore	CESTAT Ahmedabad

By Order

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(S. Chandran)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Vice-President, CESTAT, Chennai & Kolkata
3. Mrs. Archana Wadhwa, Member (Judicial), CESTAT, Ahmedabad
4. Shri P.G. Chacko, Member (Judicial), CESTAT, Mumbai
5. Shri M.V. Ravindran, Member (Judicial), CESTAT, Bangalore
6. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, North Block, New Delhi
7. CDR/ Jt. CDR, CESTAT Delhi/ Mumbai/ Ahmedabad/ Bangalore/ Kolkata/ Chennai
8. P.A. to Registrar/ Dy. Registrar, CESTAT, New Delhi/ Kolkata/ Chennai
9. The Pay & Accounts office, Ministry of Finance, Deptt. of Revenue, Delhi
10. The Assistant Registrars, CESTAT, Mumbai/ Bangalore/ Ahmedabad
11. Accounts Officer, CESTAT, New Delhi
12. C.T./ Library /Computer/ Website, CESTAT, New Delhi
13. Bar Association, CESTAT, New Delhi
14. Personal file/ Service Book
15. Guard file/ Office copy

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 12/8/2011

OFFICE ORDER

Pursuant to this office order of even no. dated 09.08.11, the following Vice-President/ Members of this Tribunal are hereby relieved w.e.f. 12.08.2011 (F/N).

Sl.No.	Name & Designation	From	To
1	Shri S.S. Kang, Vice-President	CESTAT Kolkata	CESTAT Mumbai
2	Mrs. Archana Wadhwa, Member (Judicial)	CESTAT Ahmedabad	CESTAT New Delhi
3	Shri P.G. Chacko, Member (Judicial)	CESTAT Mumbai	CESTAT Bangalore
4	Shri M.V. Ravindran, Member (Judicial)	CESTAT Bangalore	CESTAT Ahmedabad

The Hon'ble Vice President/Members are entitled T.A./D.A. & joining period as per rules

By Order

-Sd-

(S. Chandran)
Registrar

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